

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 100 OF 2017**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Greenko Budhil Hydro Power Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

List the matter for hearing on **22.10.2019.**

**(Ravindra Kumar Verma)**

**Technical Member**

mk/mkj

**(Justice Manjula Chellur)**

**Chairperson**